

(b) Since May 1996, ten militants have been killed as a result of Army action.

(c) The Army have reported these deaths to the police authorities.

(d) Persons killed were engaged in militant activities and members of banned militant organisations.

(e) and (f) Do not arise in the circumstances indicated.

### US Report on Global Terrorism

3124. SHRI KRISHNA KUMAR BIRLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the latest report of the US Government on "Pattern of Global Terrorism 1995" admitting Pakistan's support to the militant groups in Kashmir; and

(b) if so, the action taken by Government to project report on the world forum and Government's reaction to the dual US policy of supplying massive arms aid to Pakistan on the one hand and admitting its support to Kashmir militants on the other hand?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJARAL): (a) Yes, Sir.

(b) Government have been sharing with friendly governments on a continuous basis the evidence available with us from various sources of Pakistan's active involvement in terrorism in India. Government has repeatedly made it clear that the US decision to transfer the \$ 368 million arms package to Pakistan would adversely affect the peace and stability of the region. The arms supply also ignored the fact

that Pakistan was involved in supporting terrorism in India. The US Government has stated that the current supply of arms to Pakistan is a one-time release of the military equipment held up on account of the 1990. Pressler Amendment sanctions, and does not constitute the resumption of a military supply relationship with Pakistan.

### Amounts Sanctioned to Assam under CADP

3125. SHRI PARAG CHALIHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of amounts sanctioned to Assam during the last three years under Command Area Development Programme; and

(b) the details of targets set and achievements during the period?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) An amount of Rs. 402.5 lakh was sanctioned and provided as Grant-in-aid to Assam Government under Centrally Sponsored Command Area Development Programme during the last three years with the following year-wise break-up:

Year	Grant-in-aid (Rupees in lakh)
1993-94	202.61
1994-95	137.89
1995-96	62.00
Total:	402.50

(b) The targets and achievements during the above period are as follows:

(Area in thousand hectare)

	1993-94		1994-95		1995-96		Cumulative for the period 1993 to 1996	
	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
Field Channel	2.03	1.50	3.353	1.088	4.963	0.528	10.346	3.116
Field Drain	3.80	0.64	3.341	1.480	4.167	0.175	11.308	2.295
Warabandi	2.48	1.00	1.500	0.350	2.750	Nil	6.730	1.350
(Rotational water supply)								